

Ü ITEM NO.3

COURT NO.9

SECTION XV

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

Civil Appeal

No.6725/2009

SWADHIN KUMAR MAHARANA & ORS.

Appellant(s)

VERSUS

MANAGEMENT OF EXECUTIVE ENGINEER

Respondent(s)

(With office report) (For final disposal)

WITH C.A. No.6726/2009

(With appln.(s) for directions and Office Report)

Date : 10/12/2014 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s)

Mr. Vinoo Bhagat, Adv.
Mr. Rutwik Panda, Adv.
Ms. Anshu Malik, Adv.

Mr. Ashok Panigrahi, Adv.

For Respondent(s)

Mr. Ashok Panigrahi, Adv.
Mr. Santosh Kumar, Adv.

Mr. Rutwik Panda, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, put up on 17.12.2014.

(SANJAY KUMAR-II)
COURT MASTER

(INDU POKHRIYAL)
COURT MASTER

Signature Not Verified

Digitally signed by
Sanjay Kumar
Date: 2014.12.11
16:11:55 IST
Reason: